

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 11.11.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Dr. Pramila Acharya, Advocate	S.B. Criminal Revision Petition No. 286/2016 Kamledra Singh V/s Smt. Jyoti & Anr.	Mr. T.S. Champawat	Mr.G.H. Bhati

CAUSE LIST 15.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Dr. Pratistha Dave Advocate	Civil First Appeal (CFA) No. 186 of 2016 LRS of OM PRAKASH V/S KRISHAN KUMAR	Mr. Dron Kaushik	Dr.RDSS Kharlia
2.	Mr. Om Prakash Joshi Advocate	S.B. Civil Misc. Appeal No. 3712/2011 Umaid Singh V/s Khet Singh & Anr.	Mr. M.L. Khartri	Mr. Sunil A. Vyas Mr. S.K. Sankhla
3.	Mr. Farjand Ali Advocate	S.B. Criminal Misc. Petition No. 1467/2016 Idan Ram & Ors. V/S State of Rajasthan & Anr.	Mr. B.R. Chahar	Mr. M.S. Panwar

Sheeraj S. Sharma
15/11/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Needy -- Timely Help May Create History "